

COURT-II

**APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

A. No. 81 of 2014

Dated : 18th October, 2014

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

Kerala State Electricity Board Ltd. ... Appellant(s)

Versus

Kerala State Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant (s) : -

Counsel for the Respondent(s) : Ms. Swati Setia for Mr. Ramesh Babu

ORDER

Pleadings are complete.

Post the matter for hearing on **18th December, 2014.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

sh/jps